To,
All Cadre Controlling Authorities under CBEC

Subject: Fixation of pay of Superintendents of Central Excise/Customs and Appraisers under CBEC at the time of placement in the Grade Pay Rs. 5400 in PB-2 on non-functional basis after implementation of 7th CPC.

Sir,

With the implementation of 7th CPC, the concept of Grade Pay has been dispensed with and a new pay matrix has been approved. The CCS (Revised Pay) Rules, 2016 issued after implementation of 7th CPC, do not mention grant of non-functional Grade Pay after completion of 4 years of regular service in pre-revised Grade Pay of Rs. 4800.

2. The matter has been examined in consultation with Department of Expenditure. Implementation Cell, 7th CPC, Department of Expenditure has vide ID Note No 30-1/17(v)/2016-IC(Pt.I) dated 08/03/2017 clarified that the 7th CPC in Para 11.18.63 recommended only normal replacement pay level for Superintendents of Central Excise/Customs and Appraisers of CBEC. Accordingly, non-functional up-gradation (after 4 years of regular service) of Superintendents of Central Excise/Customs and Appraisers of CBEC introduced on the basis of 6th CPC recommendation will continue under the 7th CPC regime by replacing the pay structure of Pay Band and Grade Pays with the corresponding Pay Levels/Cells in Pay Matrix.

3. All Cadre Controlling Authorities under CBEC are requested to take appropriate action in terms of the above clarification.

Yours faithfully,

(M K Gupta)
Under Secretary to the Government of India
Tel.No. 011-23095528

Copy to: DG Systems, CBEC for uploading it on CBEC's website.